

Name of the corporate debtor: Rajahmundry Godavari Bridge Limited

Annexue 7

List of creditors as on: 04-January-2022

List of operational creditors (Government dues)

(Amount in ₹)

S.No	Details of Claimant		Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of Receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security Interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	Chief Engineer (R&B) State Highways & Managing Director, APRDC	Andhra Pradesh Road Development Corporation	17-Mar-20	81,491,585	59,813,967	a) Repair works b) Concession fee and damages c) Independent Engineer's fees d) Towards Negative change of scope and punch list items	-	-	No	-	-	-	21,677,618	-	NA
2	APEDCI, AP TANSKO	Andhra Pradesh Electricity Dep	17-Jun-20	133,433	133,433	Electricity	-	-	No	-	-	-	-	-	NA
3	Eastern Power, Rural, APEPDCL	Andhra Pradesh	20-Jun-20	17,581	17,581	Electricity	-	-	No	-	-	-	-	-	NA
4	Eastern Power, Town, APEPDCL	Andhra Pradesh	25-Jul-20	152,088	152,088	Electricity	-	-	No	-	-	-	-	-	NA
5	Deputy Commissioner of Central Tax, Rajmahendravaram	Andhra Pradesh, Central GST division	25-Feb-21	251,282	-	GST amount claimed	-	-	No	-	-	-	251,282	-	NA
6	Deputy Commissioner Division IX, CGST & C.x (Service Tax)	Service Tax Department	15-Jun-21	35,215	-	Service Tax Claimed	-	-	No	-	-	-	35,215	-	NA
7	Office of the Assistant Commissioner of GST, Division IX	Mumbai Central GST Commisionerate	01-Oct-21	15,478	15,478	Service Tax penalty Claimed	-	-	No	-	-	-	-	-	NA
				82,096,662	60,132,547								21,964,115	-	